

# **THE HIGH COURT OF MEGHALAYA AT SHILLONG**

## **NOTIFICATION**

Dated 19<sup>th</sup> August, 2016

**No.HCM.II/48/2015-Estt/Pt.I/3121** Consequent to the constitution of Commercial Court for the State of Meghalaya by the State Government Notification No.LJ(B)67/2016/24 dated 16.08.2016, Hon'ble the Chief Justice of High Court of Meghalaya, in exercise of powers under Section 5 of the "Commercial Courts, Commercial Division and Commercial Appellate Division of the High Courts Act, 2015", is pleased to constitute a Commercial Appellate Division of the High Court of Meghalaya consisting of Hon'ble the Chief Justice and the Senior-most Puisne Judge, for the purpose of exercising jurisdiction and powers conferred on it by the said Act.

By order,

  
**REGISTRAR GENERAL**

**Memo No.HCM.II/48/2015-Estt/Pt.I/3121A**

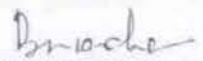
Dated 19<sup>th</sup> August, 2016

Copy to:-

1. The Joint Registrar-cum-Secretary to the Hon'ble Chief Justice, High Court of Meghalaya, Shillong.
2. The P.S. to Hon'ble Mr. Justice S.R.Sen, Judge, High Court of Meghalaya, Shillong.
3. The P.S. to Hon'ble Mr. Justice V.P.Vaish, Judge, High Court of Meghalaya, Shillong.
4. The Special Secretary to the Govt. of Meghalaya, Law (A) Department, Shillong.
5. The Accountant General (A&E), Shillong.
6. The Director, Printing and Stationery, Govt. of Meghalaya with a request for publishing the said notification in the next issue of the Official Gazette.
7. The Director, Information & Public Relation, Govt. of Meghalaya, Shillong.
8. The District and Sessions Judge, East Khasi Hills District, Shillong.
9. The District and Sessions Judge, West Jaintia Hills District, Jowai.
10. The District and Sessions Judge, West Garo Hills District, Tura.
11. The District and Sessions Judge, Ri Bhoi District, Nongpoh.
12. The District and Sessions Judge, West Khasi Hills District, Nongstoin.
13. The District and Sessions Judge, East Garo Hills District, Williamnagar.
14. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
15. The Registrars, High Court of Meghalaya, Shillong.
16. The Joint Registrar, High Court of Meghalaya, Shillong.
17. The Joint Registrar-cum-OSD in the Hon'ble Chief Justice's Secretariat, High Court of Meghalaya, Shillong.
18. The Deputy Registrars, High Court of Meghalaya, Shillong.
19. The Assistant Registrars, High Court of Meghalaya, Shillong.
20. The Librarian-cum-Research Officer, High Court of Meghalaya, Shillong.

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21. The System Analyst, High Court of Meghalaya, Shillong, with a request to upload the Notification on the High Court website.
22. The Superintendent (Judl), High Court of Meghalaya, Shillong.
23. The Superintendent (Prcl.), High Court of Meghalaya, Shillong.
24. The Sr. Translator (I/C Stationery), High Court of Meghalaya, Shillong.
25. The Public Relation Officer, High Court of Meghalaya, Shillong.
26. The Court Officer, High Court of Meghalaya, Shillong.
27. The Court Masters, High Court of Meghalaya, Shillong.
28. The Accountant-cum-Cashier, High Court of Meghalaya, Shillong.
29. Notice Board.
30. Office file.

  
**REGISTRAR GENERAL**